

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 29/RP/2023

Subject : Petition for review of the order dated 27.4.2023 in Petition No. 441 /GT/2020, for tariff of Talcher STPS Stage-II (2000 MW) for the period 2019-24.

Petitioner : NTPC Ltd.

Respondents : APEDCL and 12 ors.

Date of Hearing : **28.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC

Record of Proceedings

The case was called out for a virtual hearing.

2. During the hearing, the learned counsel for the Review Petitioner circulated notes of arguments and made detailed oral submissions on the following issues:
 - (a) Computation of the weighted average price of coal.
 - (b) Cumulative depreciation at the end of 2023-24 has been considered as Rs. 403773.43 lakhs instead of Rs. 450615.55 lakhs; and
 - (c) Computation of the Water charges.
3. The learned counsel for the Review Petitioner also submitted that it had filed its rejoinder to the reply filed by the Respondents TANGEDCO and KSEBL.
5. None appeared for the Respondents, despite notice. The Commission, after hearing the learned counsel for the Petitioner, permitted the parties to file their written submissions (not exceeding three pages), if any, on or before **6.12.2024** after serving a copy to the other side.
6. Subject to the above, an order in the Review Petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

